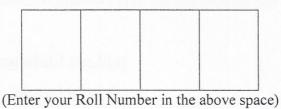


UKHC - HJS (PRE.) - 2019

#### DO NOT BREAK THE SEAL UNTIL YOU ARE ASKED TO DO SO

Uttarakhand Higher Judicial Service (Pre.) Examination - 2019

### QUESTION BOOKLET





Max. Marks: 100

#### **INSTRUCTIONS:**

Time Allowed: 90 Minutes

- 1. Ensure that you are sitting in the allotted seat in the room. It shall be the sole responsibility of the candidates to ensure that he/she is sitting at allotted seat.
- 2. Check the BOOKLET thoroughly.

## IN CASE OF ANY DEFECT, MISPRINT, MISSING QUESTIONS OR DUPLICATION OF QUESTIONS, KINDLY GET THE BOOKLET CHANGED. NO COMPLAINT SHALL BE ENTERTAINED THEREAFTER.

- 3. Use only BLUE/BLACK Ball Point Pen.
- 4. All questions carry equal marks. There is no negative marking.
- 5. Before you mark the answer, fill the particulars in the OMR Answer Sheet carefully and correctly. Incomplete and incorrect particulars may result in your Answer Sheet not being evaluated.
- 6. Before filling up the OMR Answer Sheet, read the instructions for marking the Answer Sheet, printed on the OMR Answer Sheet, carefully.
- 7. After completing the test, hand over the OMR Answer Sheet to the invigilator. The invigilator will hand over the carbon copy of the OMR Answer Sheet to the candidate.
- 8. Candidates may retain the question booklet given to them.

| Q.1 | The World's first floating nuclear power plant is located in which country?                         |                                   |                     |  |  |  |
|-----|---|-----------------------------------|---------------------|--|--|--|
|     | (a) China   |                                   | (c) USA             |  |  |  |
|     | (b) Japan   |                                   | (d) Russia          |  |  |  |
| Q.2 | The Vicero  | in pre-Independence India was:    |                     |  |  |  |
|     | (a) Lord Cu   | ırzon                             | (c) Lord Linlithgow |  |  |  |
|     | (b) Lord W  | avell                             | (d) Lord Lytton     |  |  |  |
| Q.3 | 3 Mahatma Gandhi was the President of INC in one session only. When an where was that session held? |                                   |                     |  |  |  |
|     | (a) 1929, L   | ahore                             | (c) 1938, Haripura  |  |  |  |
|     | (b) 1924, B   | elgaum                            | (d) 1907, Surat     |  |  |  |
| Q.4 | Which of th   | ne following is incorrectl        | y matched?          |  |  |  |
|     |   | War                               | Year                |  |  |  |
|     | (i)   | Battle of Plassey                 | 1757                |  |  |  |
|     | (ii)  | Third Carnatic War                | 1740-48             |  |  |  |
|     | (iii)   | Battle of Buxar                   | 1764                |  |  |  |
|     | (iv)  | 2 <sup>nd</sup> Battle of Panipat | 1526                |  |  |  |
|     |   |                                   |                     |  |  |  |

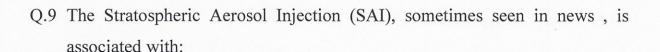
(c) (iv) only

(d) None of these

(a) (ii) & (iv)

(b) (i) & (iii)

| Q.5 | Q.5 Which country won the 2018 Football World Cup?                          |                                |  |  |  |
|-----|---|--------------------------------|--|--|--|
|     | (a) Brazil  | (c) France                     |  |  |  |
|     | (b) Spain   | (d) Germany                    |  |  |  |
| Q.6 | Indravati, Pranhita and Manjira are the                                     | principal tributaries of:      |  |  |  |
|     | (a) Narmada   | (c) Ganga                      |  |  |  |
|     | (b) Godavari  | (d) Mahanadi                   |  |  |  |
| Q.7 | The confluence of Alaknanda and Pino  | dar is located in the town of: |  |  |  |
|     | (a) Karnaprayag   | (c) Vishnuprayag               |  |  |  |
|     | (b) Rudraprayag   | (d) Nandaprayag                |  |  |  |
| Q.8 | Recently, Caspian Sea Breakthrough following countries are party to the tre |                                |  |  |  |
|     | (i) Kazakhstan  |                                |  |  |  |
|     | (ii) Russia   |                                |  |  |  |
|     | (iii) Iran  |                                |  |  |  |
|     | (iv) Iraq   |                                |  |  |  |
|     | (v) Turkmenistan  |                                |  |  |  |
|     | (vi) Azerbaijan   |                                |  |  |  |
|     | Select the correct code:  |                                |  |  |  |
|     | (a) (i), (ii), (iii) & (iv)   | (c) (ii), (iii) (iv) & (v)     |  |  |  |
|     | (b) (i), (ii), (iii), (v) & (vi)  | (d) (ii) & (iv)                |  |  |  |
|     |   |                                |  |  |  |



- (a) Increasing Global Warming
- (b) Cloud Seeding
- (c) Mitigating Global Warming
- (d) Pollutant from Nuclear Power Plant

#### Q.10 INSTEX, recently seen in news, is related to:

- (a) A network to send & receive information about financial transactions in a secure environment.
- (b) Payment mechanism being setup by EU to secure trade with Iran.
- (c) A system that forms rules and standards for facilitating international trade among Asian nations.
- (d) India Singapore defense exercise.

#### Q.11 Consider the following statements:

- (i) Established in the year 1936 as Hailey National Park
- (ii) It is the place where Project Tiger was first launched in 1973

The above statements refer to which of the following National Parks?

- (a) Jim Corbett National Park
- (c) Dudhwa National Park
- (b) Manas National Park
- (d) Balphakram National Park

| Q.12 The | government recently | launched | 'e-sahaj' | portal. | It is r | elated | to: |
|----------|---------------------|----------|-----------|---------|---------|--------|-----|
|----------|---------------------|----------|-----------|---------|---------|--------|-----|

- (a) To offer insurance coverage to dairy farmers.
- (b) For security clearance in certain sensitive sectors.
- (c) For MSME sector to access market/ credit.
- (d) To assist startups in getting cheaper loans.

#### Q.13 Abhedya, related to Indian Navy, is:

- (a) Nuclear powered attack submarine
- (b) Sea vigil exercise
- (c) Indian Navy's nuclear, biological and chemical training facility
- (d) Annual readiness and operational exercise
- Q.14 Which was the first Indian State to establish Panchayati Raj?
  - (a) Rajasthan

(c) Bihar

(b) Kerala

(d) Uttarakhand

#### Q.15 Central Vigilance Commission (CVC) was set up on the recommendation of:

- (a) Administrative Reforms Commission
- (b) Gorwala Report
- (c) Santhanam Committee
- (d) T.S.R. Subramanian Committee

Q.16 The Governor General of Bengal became the Governor General of India by:

- (a) Govt. of India Act of 1858 (c) Regulating Act of 1773
- (b) Indian Councils Act of 1861 (d) Charter Act of 1833

#### Q.17 Which of the following statements is correct?

- (a) In India the same person cannot be appointed as Governor for two or more States at the same time.
- (b) The Judges of the High Court are appointed by the Governor just as the Judges of the Supreme Court are appointed by the President.
- (c) No procedure has been laid down in the Constitution of India for the removal of a Governor from his/her post.
- (d) In the case of a Union Territory having a legislative setup, the Chief Minister is appointed by the Lieutenant Governor on the basis of majority support.

Q.18 Which movie won the 'Best Picture' at the 2019 Oscars?

(a) Black Panther

- (c) A Star is Born
- (b) Bohemian Rhapsody
- (d) Green Book

Q.19 Dyarchy was introduced by the:

- (a) Indian Councils Act of 1909
- (c) Govt. of India Act of 1935
- (b) Govt. of India Act of 1919
- (d) Independence Act of 1947

| Q.20 'Satyamev Jayate' is taken from which Upanishad?       |   |  |  |  |  |
|---|---|--|--|--|--|
| (a) Mundaka Upanishad<br>(b) Chandogya Upanishad            | (c) Katha Upanishad<br>(d) Isha Upanishad                       |  |  |  |  |
| Q.21 Who was the founder of the Young B                     | engal Movement?   |  |  |  |  |
| (a) Raja Rammohan Roy<br>(b) Ishwar Chandra Vidyasagar      | (c) Henry Louis Vivian Derozio<br>(d) Subhash Chandra Bose      |  |  |  |  |
| Q.22 No demand for a grant is to be made e                  | except on the recommendation of:                                |  |  |  |  |
| <ul><li>(a) Prime Minister</li><li>(b) President</li></ul>  | (c) Finance Minister (d) CAG                                    |  |  |  |  |
| Q.23 The idea of Directive Principles of Scientification?   | State Policy was borrowed from which                            |  |  |  |  |
| <ul><li>(a) Irish</li><li>(b) American</li></ul>            | (c) British (d) Canadian  |  |  |  |  |
| Q.24 The Ninth Schedule to the Indian Co.                   | nstitution was adopted by the:                                  |  |  |  |  |
| (a) 1 <sup>st</sup> Amendment (b) 8 <sup>th</sup> Amendment | (c) 9 <sup>th</sup> Amendment<br>(d) 42 <sup>nd</sup> Amendment |  |  |  |  |

| Q.25 The word          | s 'Socialist' and 'Secular' | were added to the Preamble by:                          |
|------------------------|-----------------------------|---|
| (a) 41 <sup>st</sup> A | mendment                    | (c) $46^{th}$ Amendment                                 |
| (b) 42 <sup>nd</sup> A | mendment                    | (d) 44 <sup>th</sup> Amendment                          |
| O 26 Which or          | a of the following gehan    | Jules of the Indian Constitution lists the              |
|                        | States and specifies their  | dules of the Indian Constitution lists the territories? |
|                        |                             |   |
| (a) 1 <sup>st</sup>    |                             | (c) 8 <sup>th</sup>                                     |
| (b) 3 <sup>rd</sup>    |                             | (d) 2 <sup>nd</sup>                                     |
| Q.27 Which of          | the following pairs are co  | rrectly matched?  |
|                        | Books                       | Authors   |
| (i)                    | Open                        | Andre Agassi  |
| (ii) A                 | Brief History of Time       | C.V. Raman  |
| (iii)                  | The Da Vinci Code           | David Baldacci  |
| (iv)                   | The Lost Symbol             | Dan Brown   |
|                        |                             | Candinitinan  |
| (a) (i) & (            | iv)                         | (c) (i) & (iii)   |
| (b) (ii) &             | (iii)                       | (d) (ii) & (iv)   |
| Q.28 Who is th         | e only tennis player to ha  | ve won all four Grand Slam singles titles               |
| plus an O              | lympic Gold in a calendar   | year?   |
| (a) Serena             | Williams                    | (c) Roger Federer                                       |
| (b) Steffi             |                             | (d) Pete Sampras  |

| Q.29 | What will follow if a Money Bill is substantially amended by the Rajy | ya |
|------|---|----|
|      | Sabha?  |    |
|      | (a) The Lok Sabha may still proceed with the Bill, accepting or not   |    |
|      | accepting the recommendations of the Rajya Sabha.                     |    |

- (b) The Lok Sabha cannot consider the bill further.
- (c) The President may call for a joint sitting.
- (d) None of the above
- Q.30 Which of the following statements is correct?
  - (a) National Emergency can be declared when the security of India or a part of it is threatened by 'internal disturbances'
  - (b) Article 21 is suspended during the imposition of National Emergency
  - (c) No Financial Emergency has been declared so far in India
  - (d) The declaration of National Emergency is immune from Judicial Review
- Q.31 The Dhola-Sadiya Bridge is located on which river?
  - (a) Subansiri

(c) Lohit

(b) Dhansiri

(d) Sankosh

- Q.32 Who was the chairman of the Union Constitution Committee in the Constituent Assembly?
  - (a) Jawahar Lal Nehru

(c) Dr Bhim Rao Ambedkar

(b) Rajendra Prasad

(d) Sardar Vallabhbhai Patel

| Q.33 | Which of the following is not a classical dance? |                                       |  |  |  |  |
|------|--|---------------------------------------|--|--|--|--|
|      | (a) Kathak                                       | (c) Chhau                             |  |  |  |  |
|      | (b) Mohiniattam                                  | (d) Sattriya                          |  |  |  |  |
| Q.34 | Gilets-Jaunes Movement is associated             | with which country?                   |  |  |  |  |
|      | (a) France                                       | (c) Russia                            |  |  |  |  |
|      | (b) Spain  | (d) Ireland                           |  |  |  |  |
| Q.35 | Permanent Settlement was introduced              | by which Governor General?            |  |  |  |  |
|      | (a) Warren Hastings                              | (c) Lord Wellesley                    |  |  |  |  |
|      | (b) Lord Cornwallis                              | (d) None of the above                 |  |  |  |  |
| Q.36 | Who is the present RBI Governor?                 |                                       |  |  |  |  |
|      | (a) Urijit Patel                                 | (c) Shaktikanta Das                   |  |  |  |  |
|      | (b) Raghuram Rajan                               | (d) Bimal Jalan                       |  |  |  |  |
|      | Fundamental Duties were incorporate              | d in the Constitution of India on the |  |  |  |  |
|      | recommendation of:                               |                                       |  |  |  |  |
|      | (a) Shah Committee                               | (c) Santhanam Committee               |  |  |  |  |
|      | (b) ARC  | (d) Swaran Singh Committee            |  |  |  |  |

| Q.38 | Q.38 The Gurudwara Darbar Sahib Kartarpur is situated on the banks of the river? |  |  |  |  |  |
|------|--|--|--|--|--|--|
|      | <ul><li>(a) Ravi</li><li>(b) Jhelum</li></ul>                                    | (c) Indus<br>(d) Satluj                |  |  |  |  |
| Q.39 | The 10 degree channel separates:   |  |  |  |  |  |
|      | (a) Andaman & Nicobar  | (c) Lakshwadeep & Maldives             |  |  |  |  |
|      | (b) India & Sri Lanka  | (d) None of the Above                  |  |  |  |  |
| Q.40 | Which was the first linguistic state cre   | ated by the Govt. of India?            |  |  |  |  |
|      | (a) Gujarat  | (c) Sikkim                             |  |  |  |  |
|      | (b) Andhra Pradesh   | (d) None of the Above                  |  |  |  |  |
| Q.41 | The joint exercise "Sary-Arka-Antiter groupings?                                 | ror 2019" is by which of the following |  |  |  |  |
|      | (a) BRICS  | (c) BIMSTEC                            |  |  |  |  |
|      | (b) ASEAN  | (d) SCO                                |  |  |  |  |
| Q.42 | The Zonal Councils have been established   | shed by:                               |  |  |  |  |
|      | (a) Article 263  | (c) Zonal Councils Act                 |  |  |  |  |
|      | (b) States Reorganisation Act, 1956  | (d) An order of the President of India |  |  |  |  |

| Q.43 | Q.43 Which of these countries has never won a Cricket World Cup? |                  |  |  |  |  |  |
|------|--|------------------|--|--|--|--|--|
|      | (a) Pakistan   | (c) New Zealand  |  |  |  |  |  |
|      | (b) Sri Lanka  | (d) West Indies  |  |  |  |  |  |
|      |  |                  |  |  |  |  |  |
| Q.44 | Duqm Port is located in which country                            | 7?               |  |  |  |  |  |
|      | (a) Oman   | (c) Maldives     |  |  |  |  |  |
|      | (b) Iran   | (d) Seychelles   |  |  |  |  |  |
|      |  |                  |  |  |  |  |  |
| Q.45 | Which of the following groups is India                           | a not a part of? |  |  |  |  |  |
|      | (i) G20  | (iii) SCO        |  |  |  |  |  |
|      | (ii) ASEAN   | (iv) APEC        |  |  |  |  |  |
|      |  |                  |  |  |  |  |  |
|      | (a) (ii) & (iii)   | (c) (ii) & (iv)  |  |  |  |  |  |
|      | (b) (i) & (ii)   | (d) (iii) & (iv) |  |  |  |  |  |
|      |  |                  |  |  |  |  |  |
| Q.46 | Nanda Devi Rajjat takes place after ho                           | w many years?    |  |  |  |  |  |
|      | (a) 12 years   | (c) 4 years      |  |  |  |  |  |
|      | (b) 6 years  | (d) 8 years      |  |  |  |  |  |
|      |  |                  |  |  |  |  |  |
| Q.47 | Arrange the following events in chrone                           | ological order:  |  |  |  |  |  |
|      |  |                  |  |  |  |  |  |

- (i) Treaty of Salbai
- (ii) Battle of Wandiwash
- (iii) Treaty of Bassein
- (iv) Treaty of Allahabad

(a) (ii)-(iv)-(i)-(iii)

(c) (iv)-(i)-(ii)-(iii)

(b) (ii)-(i)-(iv)-(iii)

(d) (iv)-(ii)-(i)-(iii)

Q.48 Medecins Sans Frontieres (MSF) often seen in news is:

- a) An international independent medical humanitarian organisation.
- b) A group of NGOs working on Non-Communicable Disease.
- c) UN organ working for medical assistance for African Nations.
- d) Evaluation of Border Entry Screening for infectious diseases in humans.

Q.49 Greater Bay Area recently seen in news is related to which country?

(a) China

(c) Canada

(b) Germany

(d) India

Q.50 Y.M. Deosthalee Committee is associated with:

(a) CSR

(c) Digital Payments

(b) Electoral Reforms

(d) Public Credit Registry

Q.51 Ultima Thule, recently in news, is related to:

- a) Commercial Resupply Service Mission to International Space Station.
- b) New planet discovered by NASA.
- c) NASA's new Mars Lander
- d) Trans- Neptunian object located in the Kuiper Belt

| Q.52 | The International Vision Zero Confere  | ence is related to:                    |
|------|--|--|
|      | <ul> <li>a) Elementary Occupational blindness</li> <li>b) Treating children who are born blind</li> <li>c) Improve the occupational safety &amp; I</li> <li>d) NITI Aayog initiative towards achiecities.</li> </ul> | d.<br>nealth situation.                |
| Q.53 | Which of the following cities has been of Architecture" by UNESCO:   | recognised as the first "World Capital |
|      | (a) Rome   | (c) Rio de Janeiro                     |
|      | (b) Paris  | (d) Sydney                             |
| Q.54 | Which of the following is not a constit  | utional body?                          |
|      | (a) Special Officer for Linguistic Mino  | prities                                |
|      | (b) CAG  |  |
|      | (c) Lokpal   |  |
|      | (d) UPSC   |  |
| Q.55 | Which is the oldest Veda?  |  |
|      | (a) Sam Veda   | (c) Rig Veda                           |
|      | (b) Atharva Veda   | (d) Yajur Veda                         |

| Q.56 | Revolution in India?                                   |                                    |                                      |  |  |
|------|--|------------------------------------|--------------------------------------|--|--|
|      | (a) Ve   | erghese Kurien                     | (c) P. Sainath                       |  |  |
|      | (b) M.   | S. Swaminathan                     | (d) Jean Dreze                       |  |  |
|      |  |                                    |                                      |  |  |
| Q.57 | "Vanc  | le Mataram" is taken from which    | n book?                              |  |  |
|      | (a) Ge   | eetanjali                          | (c) Kamayani                         |  |  |
|      | (b) Ar   | nand Math                          | (d) Godaan                           |  |  |
| Q.58 | Who i  | is the present Chief of Air Staff? |                                      |  |  |
|      | (a) Ar   | oop Raha                           | (c) Sunil Lamba                      |  |  |
|      | (b) B.   | S. Dhanoa                          | (d) Deepak Kapoor                    |  |  |
| Q.59 | Which  | h of the following statements is t | rue?                                 |  |  |
|      | (i) Bharat Ratna can also be conferred to foreigners.  |                                    |                                      |  |  |
|      | (ii)   | Magsaysay Award is named aft       | er Ramon Magsaysay, the ex-President |  |  |
|      |  | of Indonesia.                      |                                      |  |  |
|      | (a) (i)  | only                               | (c) Both (i) & (ii)                  |  |  |
|      | (b) (ii  | ) only                             | (d) Neither (i) nor (ii)             |  |  |
| Q.60 | Q.60 Jasmine revolution originated from which country? |                                    |                                      |  |  |
|      | (a) Eg   | gypt                               | (c) Tunisia                          |  |  |
|      | (b) Li   | bya                                | (d) Algeria                          |  |  |
|      |  |                                    |                                      |  |  |

| Q.61 | "An India   | Economy  | Strategy | to 20 | 035" is | India's  | partnership | with | which |
|------|-------------|----------|----------|-------|---------|----------|-------------|------|-------|
|      | country?    |          |          |       |         |          |             |      |       |
|      |             |          |          |       |         |          |             |      |       |
|      | (a) USA     |          |          |       | (c) A   | ustralia |             |      |       |
|      | (b) Russia  |          |          |       | (d) F   | rance    |             |      |       |
|      |             |          | ,        |       |         |          |             |      |       |
| Q.62 | Where was   | Gautam B | uddha bo | rn?   |         |          |             |      |       |
|      |             |          |          |       |         |          |             |      |       |
|      | (a) Kuchina | agar     |          |       | (c) B   | odh Gay  | 79          |      |       |

Identify the option which gives the correct meaning of the idiom/ phrase given below (Q.63 to Q.64)

(d) Sarnath

#### Q.63 To drive home:

(b) Lumbini

- (a) To find one's roots
- (b) To return to place of rest
- (c) To lose all money on betting
- (d) To emphasize

#### Q.64 To have an axe to grind:

- (a) To have a private end to serve
- (b) To fail to arouse interest
- (c) To have no result
- (d) To work for both sides

| Ident | ify the oxymoron (Q.65 to Q.66)   |  |
|-------|---|--|
| Q.65  | (a) Behave Properly   |  |
|       | (b) Act Naturally   |  |
|       | (c) Speak Honestly  |  |
|       | (d) Drive Slowly  |  |
| Q.66  | (a) Original Copy   |  |
|       | (b) Open Secret   |  |
|       | (c) Small Crowd   |  |
|       | (d) All of the above  |  |
|       | the blanks with the most appropriate of Mrs. Kumar hovered around the patient |  |
|       | (a) Solitude  | (c) Solicitude   |
|       | (b) Chivalry  | (d) Honesty  |
| Q.68  | off into long-winded explanations medicine and eventually tail off as if      | ong she had left to live, he would dive about the uncertainties inherent in he had forgotten the original question f she'd ever come |
|       | <ul><li>(a) Prevarication</li><li>(b) Perambulation</li></ul>                 | <ul><li>(c) Insinuation</li><li>(d) Abrogation</li></ul>   |
|       |   | ( )  |

Q.69 Which of the following words is spelled correctly?

(a) Certiorari

(c) Certorari

(b) Cershiorari

(d) Certiorare

Q.70 Which of the following pairs are correctly matched?

# Word Meaning (i) Extol To praise highly, to lift up (ii) Exotic Speak or write at length or in detail (iii) Expunge Speedy, Prompt (iv) Expedient Aid, Beneficial, Useful (a) (i) & (iv) (c) (i) only

Q.71 Which of the following countries is not a permanent member of the UNSC?

(a) China

(b) (i) & (iii)

(c) Germany

(d) (ii) only

(b) France

(d) Russia

Q.72 Which organization publishes the World Happiness Index?

- (a) UN Sustainable Development Solutions Network
- (b) World Bank

- (c) World Economic Forum
- (d) NITI Aayog
- Q.73 Who was the first woman to be the Chief Minister of an Indian State?
  - (a) Sarojini Naidu

(c) Vijaylakshmi Pandit

(b) Sucheta Kriplani

- (d) Indira Gandhi
- Q.74 Which of the following pairs are correctly matched?

|                |       | Country | Capital              |
|----------------|-------|---------|----------------------|
|                | (i)   | Myanmar | Nay Pyi Taw          |
|                | (ii)  | Libya   | Tripoli              |
|                | (iii) | Yemen   | Lusaka               |
|                | (iv)  | Kenya   | Nairobi              |
|                |       |         |                      |
| (a) (i) & (iii | i)    |         | (c) (i), (ii) & (iv) |
| (b) (iii) only | y     |         | (d) (ii) only        |

- Q.75 In 2006, she became the youngest ever female winner of the Man Booker Prize. She dedicated her award winning book to her novelist mother who was shortlisted thrice for Booker Prize, but never won. Who?
  - (a) Hillary Mantel

(c) Beryl Bainbridge

(b) Kiran Desai

(d) Nadine Gordimer

| Q.76 | The committee submitted a draft proposal to Lord Curzon on Dec. 31, 1898.  |                                       |  |  |
|------|--|---------------------------------------|--|--|
|      | Subsequently, when Sir William Ramsay was called upon to propose a suitable place, he suggested Bangalore as the best location. What was thus established? |                                       |  |  |
|      | (a) IIM-B  | (c) IISc.                             |  |  |
|      | (b) ISRO   | (d) None of the Above                 |  |  |
| Q.77 | Best known as India's first woman la   | wyer, she was the 1st female graduate |  |  |
|      | from Bombay University and studied   | law at Oxford University. Indeed, she |  |  |
|      | was the first Indian national to study a   | t any British University. Who?        |  |  |
|      | (a) Leila Seth   | (c) Vijaylakshmi Pandit               |  |  |
|      | (b) Cornelia Sorabji   | (d) Anadibai Gopalrao Joshi           |  |  |
| Q.78 | The oldest armoured regiment of the Indian Army. This unit was established   |                                       |  |  |
|      | in 1773 and is currently based in regiment.  | the Rashtrapati Bhawan. Name the      |  |  |
|      | (a) Assam Rifles   | (c) President's Bodyguard             |  |  |
|      | (b) 61 <sup>st</sup> Cavalry Regiment  |                                       |  |  |
|      | (b) of Cavarry Regiment  | (a) Comme regiment                    |  |  |
| Q.79 | or a long time, the Karnataka Khadi Gramodyog Samyuktha Sangha has   |                                       |  |  |
|      | been the sole manufacturer of what item in India?  |                                       |  |  |
|      | (a) Nehru Jacket   | (c) Indian National Flag              |  |  |
|      | (b) Gandhi Cap   | (d) Both (a) & (b)                    |  |  |

| Q.80 Built on 17 acres of triangular plot in Hardinge Avenue just opposite the |  |  |  |  |
|--|--|--|--|--|
|  | Hardinge Bridge, it was designed in an Indo-British architectural style by the |  |  |  |
|  | chief architect Ganesh Bhikaji Deolalikar. What are we talking about?          |  |  |  |
|  |  |  |  |  |
|  | (a) Parliament   | (c) Gateway of India                     |  |  |
|  | (b) Supreme Court  | (d) Taj Hotel, Mumbai                    |  |  |
|  |  |  |  |  |
| Q.81   | The term is derived from the French v  | word meaning "little ball". Identify the |  |  |
|  | word from the world of weaponry.   |  |  |  |
|  |  |  |  |  |
|  | (a) Rifle  | (c) Bullet                               |  |  |
|  | (b) Missile  | (d) Bomb                                 |  |  |
|  |  |  |  |  |
| Q.82   | Narinder Singh Kapany is an Indian   | born American physicist who made a       |  |  |
|  | significant invention in the early 1950s. It revolutionized the way            |  |  |  |
|  | information is transmitted and communicated today. Which invention are we      |  |  |  |
|  | talking about?   |  |  |  |
|  |  |  |  |  |
|  | (a) Optical Fibre  | (c) E-Mail                               |  |  |
|  | (b) Internet   | (d) Wireless                             |  |  |
|  |  |  |  |  |
| Q.83   | A warrant of arrest remains in force:  |  |  |  |
|  | ( ) XX ( ! ! ! ! !   |  |  |  |
|  | (a) Until it is executed   |  |  |  |
|  | (b) Until it is cancelled by the court w                                       | hich issued it                           |  |  |
|  | (c) For a period of 60 days  |  |  |  |
|  | (d) Both (a) & (b)   |  |  |  |

|            | orphin is a natural pain killer that phine. It has been extracted from  | can be upto six times more potent than a body fluid. What fluid? |  |
|------------|---|--|--|
| (a) S      | weat  | (c) Saliva   |  |
| (b) T      | ears  | (d) Urine  |  |
| Q.85 The   | plants and beaches of which Unio  | on Territory feature on the Government                           |  |
| of In      | dia's Rs 20 note?   |  |  |
| (a) D      | aman & Diu  | (c) Lakshadweep  |  |
| (b) I      | Padra Nagar Haveli  | (d) Andaman & Nicobar  |  |
| Q.86 Which | ch of the following statements is o   | correct?   |  |
| (i)        | (i) "Non-cognizable offence" means an offence for which, and "non-cognizable case" means a case in which, a police officer has authority to arrest without warrant.   |  |  |
| (ii)       | <ul> <li>(ii) "warrant-case" means a case relating to an offence punishable wideath, imprisonment for life or imprisonment for a term exceeding three years.</li> <li>(iii) "Police report" means a report forwarded by a police officer to Magistrate under sub-section (2) of Section 173.</li> </ul> |  |  |
| (iii)      |   |  |  |
| (a) (i     | ) & (ii)  | (c) (iii) only   |  |
| (b) (i     | i) & (iii)  | (d) (i) only   |  |

#### Q.87 Special Judicial Magistrates are appointed by the:

- (a) High Court
- (b) State Government
- (c) High Court, if requested by the Central or State Government
- (d) State Government, if requested by the High Court

#### Q.88 Which of the following statements is correct:

- (i) No police officer shall investigate a non-cognizable case without the order of a magistrate having power to try such case or commit the case for trial.
- (ii) Where a case relates to two or more offences of which at least one is cognizable, the case shall be deemed to be a cognizable case, notwithstanding that the other offences are non-cognizable.
- (iii) Every information relating to the commission of a cognizable case, if given orally to an officer in charge of a police station, shall not be reduced to writing by him unless magistrate having jurisdiction directs him to do so.
- (a) (i) & (iii)

(c) (i) & (ii)

(b) (ii) & (iii)

(d) All of the Above

#### Q.89 A magistrate may take cognizance of any offence:

- (a) Upon receiving a complaint
- (b) Upon a police report

- (c) Upon information received from any person other than a police officer or upon his own knowledge
- (d) All of the above
- Q.90 Cognizance of an offence punishable under Section 138 of the Negotiable Instruments Act, 1881, can be taken:
  - (a) Upon a complaint, in writing, made by the payee or, as the case maybe, the holder in due course of the cheque.
  - (b) Upon a police report constituting such offence
  - (c) Upon an information received from a police officer
  - (d) All of the above
- Q.91 Where, in the course of any inquiry into, or trial of, an offence, it appears from the evidence that any person not being an accused has committed any offence for which such person could be tried together with the accused, the Court may:
  - (a) Proceed against such person for the offence which he appears to have committed.
  - (b) Direct police to reinvestigate the role of such person.
  - (c) Direct that a complaint be filed against such person.
  - (d) None of the above

| Q.92 | Constitution | Day is | celebrated | on: |
|------|--------------|--------|------------|-----|
|------|--------------|--------|------------|-----|

- (a) 26 January
- (b) 15 August
- (c) 26 November
- (d) 16 June
- Q.93 Under the Protection of Women from Domestic Violence Act, 2005, the following reliefs may be granted:
  - (a) Residence Orders
  - (b) Monetary Reliefs
  - (c) Custody Orders
  - (d) All of the Above
- Q.94 Once the matter, which was subject matter of *lis* stood determined by a competent court, no party thereafter can be permitted to reopen it in a subsequent litigation. This principle is called:
  - (a) Res Subjudice
  - (b) Stare-Decisis
  - (c) Res Judicata
  - (d) None of the Above
- Q.95 Under Section 89 of the Civil Procedure Code, 1908, the Court may while reformulating the terms of a possible settlement, refer the same for:
  - (a) Mediation
  - (b) Conciliation

- (c) Arbitration
- (d) All of the Above
- Q.96 No prosecution shall be instituted against any person in respect of any offence under Section 3 of the Arms Act, 1959, without the previous sanction of the:
  - (a) Superintendent of Police
  - (b) Director Prosecution
  - (c) District Magistrate
  - (d) Judicial Magistrate
- Q.97 Which of the following judgments held that Section 377 IPC, so far as it penalizes any consensual sexual relationship between two adults, cannot be termed as constitutional:
  - (a) Navtej Singh Johar & Ors. v. Union of India
  - (b) K.S. Puttaswamy v. Union of India
  - (c) Suresh Kumar Koushal v. Naz Foundation
  - (d) Maneka Gandhi v. Union of India
- Q.98 Which of the following judgments upheld the right of transgender to decide their self identified gender:
  - (a) Subramanian Swamy v. Union of India
  - (b) NALSA v. Union of India
  - (c) Common Cause v. Union of India
  - (d) None of the Above

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- Q.99 Who is the first female lawyer to be directly appointed as a judge of the Supreme Court of India?
  - (a) Justice Gyan Sudha Mishra
  - (b) Justice Indu Malhotra
  - (c) Justice Indira Banerjee
  - (d) Justice R. Banumathi
- Q.100 Which of the following countries is not a member of BIMSTEC?
  - (i) Maldives
  - (ii) Bhutan
  - (iii) Myanmar
  - (iv) Sri Lanka
  - (v) Indonesia
  - (a) (i) & (ii)
  - (b) (i) & (v)
  - (c) (i) & (iii)
  - (d) (v) only

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saimmile mited stabile Semmiles

idiomicalii il saltett (b)

O 100 Which of the following countries is not a manage of principles.

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(111) 38 (1) (2)

et 100 (117 (B))